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Title: Need to frame legislation for protecting women from violent incidents.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): Thank you, Madam, Speaker, for giving me this opportunity to speak in this august House regarding the atrocities against women. Today, we commemorate the third death anniversary of Nirbhaya incident. India is a spiritual land where women are worshiped in various forms. The status of women in India has been subjected to various changes and the history has been quite eventful. However, women in India today continue to face so many problems, like violent victimization through rape, acid throwing, dowry killings and forced prostitution of young girls.

As we commemorate the death of Nirbhaya, I would like to draw the attention of this House to a statement that has been given by a convict in the gang-rape case who is in jail. He said:

"Women who go out in the night had only themselves to blame if they attracted the attention of the molesters."

In this interview to the BBC documentary, he says that a girl is more responsible than a boy. I wonder whether we are living in a civilized society or we are still living in the jungle law.

Hence I would request this august House to join hands in framing legislations for protecting women from such violent incidents. We will all rise under your able leadership, Madam, to empower women to safeguard themselves from such acts.

माननीय अध्यक्ष : श्री भैरों प्रसाद मिश्र, श्री पी.पी.चौधरी, श्री राजीव सातव को श्रीमती कोथापल्ली गीता द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।